the School of Buddhist Philosophy, Leh-Ladakh for the year 1981-82.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the School of Buddhist Philosophy, Leh-Ladakh for the year 1981-82.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mention ed at (1) above.

 [Placed in Library See No. LT—

5977/83].

Annual Report of and Review on the working of National Seeds Corporation Ltd., New Delhi for 1981-82, Andhra Pradtsh State Agro Industries, Development Corporation Ltd., Hyderabad for the period under 30th June and a Statement for delay

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English version) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of the National Seeds Corporation Limited, New Delhi, for the year 1981-82.
 - (ii) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General theron.

[Placed in Library See No. LT-5978/83].

- (2) A copy each of the following papers (Hindi and English versions) under Section 169A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad for the year ended 30th June, 1979.

- (ii) Annual Report of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year ended 30th June, 1979 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library See No. LT-5979/83].

Annual Report of and Review of on the workig of Indian Medicines Pharmaseutical Corporation Ltd., Ranikhet for 1980-81 and a Statement for delay

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI): On behalf of Shrimati Mohsina Kidwai, I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of the Indian Medicines Pharmaceutical Corporation Limited, Rankhet, for the year 1980-81.
- (ii) Annual Report of the Indian Medicines Pharmaceutical Control ration Limited, Ranikhet, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT - 5980/83].

(2) A copy of the Annual Accounts (Hindi and English versions)

Report thereon.

of the Chittaranjan National Cancer Research Centre, Calcutta, for the Year 1981-82 together with Audit

[Placed in Library, See No. LT-5982/83].

Annual Report of and Review on the working of Central Social Welfare Board, Kendriya Vidyalaya Sangathan, New Delhi, Bal Bhavan Society (India) New Delhi, Central Tibetan Schools Administration New Delhi, National Institute of Public Co-operation and Child Development, New Delhi, for 1981-82 and statements for delay.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): I beg to lay on the Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board for the year 1981-82 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Social Welfare Board for the year 1981-82.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [Placed in Library. See No. LT-5983/83].
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidhalaya Sangathan, New Delhi, for the year 1981-82 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Kendriya Vidyalaya Sangathan New Delhi, for the year 1981-82.
- (4) A statement (Hindi and English versions) showing reasons for

Annual Report of Review on the working of Karnataka Dairy Development Corporation Ltd., Bangalore for 1978-79, and a statement for delay

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): I beg to lay on the Table: ___

- (i) Review by the Government on papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-
 - (i) Review by the Government on the working of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1978-79.
 - (ii) Annual Report of the Karnataka Dairy Development Corporation Limited Bangalore, for the year 1978-79 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and Eng. lish versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT., 5981/83).

Annual Report of Annual Accounts, Audit Report and Review on the working of Chittaranjan National Cancer Research Centre, Calcutta for 1981-82

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (KUMARI KUMUD-BEN M. JOSHI): I beg to lay on the Table: -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Research Centre, Calcutta for the year 1981-82.
- (ii) A copy of the Review (Hindi and English versions) of the Chittaranjan National Cencer Research Centre, Calcutta, for the year 1931-82.